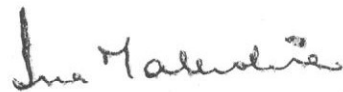


OFFICE OF THE DISTRICT & SESSIONS JUDGE (SOUTH EAST)
SAKET COURTS COMPLEX, NEW DELHI

ORDER No. 91 Dt. 24-1-15

Consequent upon the posting and transfer order and in supersession of all earlier orders and in pursuance of the provision of Sub-Section (1) & (2) of Section 19 of the Right to Information Act, 2005 (22 of 2005), I being District & Sessions Judge, South East District, Saket Courts Complex, New Delhi hereby designate Sh. Raj Kumar Tripathi, ASJ-02 as "First Appellate Authority" and Sh. Lokesh Kumar Sharma, ASJ-04/Spl Judge (NDPS), South East District, as "First Link Appellate Authority" and "Transparency Officer" for the office of District & Sessions Judge, South East District, Saket Courts Complex, New Delhi with immediate effect.

However, the correspondence with the Hon'ble High Court of Delhi and Ld. District & Sessions Judge (HQ), Delhi shall be done only through the undersigned.



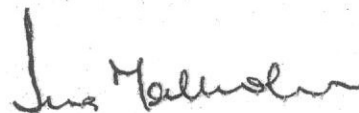
(INA MALHOTRA)
District & Sessions Judge (South-East)
Saket Court Complex, New Delhi

No. 1534-1620 /PIO/Gaz./D&SJ/SE/2015

Dated, Delhi the 28/01/15

Copy forwarded for information and necessary action to :

1. The Registrar General, High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQ), Delhi.
3. The District & Sessions Judges (West/North/ North-West/New Delhi/South/South-West/North-East/East/Shahdara.
4. The Secretary (AR), Administrative Reform Department, 7th level, C-Wing, Delhi Secretariat, GNCT, New Delhi.
5. All the Judicial Officers of South East District, Saket Courts, New Delhi.
6. Officer concerned.
7. The Chief Metropolitan Magistrate, South East District, Saket Courts, New Delhi.
8. All the Superintendents of South East District, Saket Courts, New Delhi.
9. PS to District & Sessions Judge, South East District, Saket Courts, New Delhi.
10. All Branches of South East District, Saket Courts, New Delhi
11. All the PROs/APROs, Delhi/New Delhi.
12. The Website Committee, Tis Hazari Courts, Delhi.
13. The Secretary, Delhi Bar Association, Tis Hazari, Patiala House, Karkardooma, Rohini, Dwarka and Saket Courts.



District & Sessions Judge (South-East)
Saket Court Complex, New Delhi